

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 167/TT/2022**

**Subject** : Petition for determination of transmission tariff of three number of assets from COD to 31.3.2024 under "POWERGRID works associated with North-Eastern Region Strengthening Scheme-V".

**Date of Hearing** : 24.11.2022

**Coram** : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

**Petitioner** : Power Grid Corporation of India Ltd.

**Respondents** : Assam Electricity Grid Company Ltd. and 7 others

**Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Shri Syed Jafar Alam, Advocate, NER II Transmission Limited  
Shri Deep Rao Palepu, Advocate, NER II Transmission Limited  
Shri Arjun Agarwal, Advocate, NER II Transmission Limited  
Shri S.S. Raju, PGCIL  
Shri Zafrul Hasan, PGCIL  
Shri Aryaman Saxena, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri Aryaman Saxena, NER II Transmission Limited  
Shri Saurav Kumar Jha, NER II Transmission Limited  
Shri Balaji Sivan, NER II Transmission Limited

**Record of Proceedings**

Due to paucity of time, the Commission adjourned the matter.

2. In the meanwhile, the Commission directed the Respondents to file their reply to the petition by 16.12.2022 and the Petitioner to file rejoinder, if any, by 26.12.2022. The Commission further observed that no further extension of time shall be allowed and directed the parties to comply with the directions within the specified timeline.

3. The matter shall be listed for final hearing on 5.1.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

